

IN THE INCOME TAX APPELLATE TRIBUNAL "CUTTACK" BENCH, CUTTACK

**BEFORE SHRI GEORGE MATHAN, JM
AND**

SHRI RAJESH KUMAR, AM

**ITA Nos. 534 & 535/CTK/2024
(Assessment Year: 2015-16)**

**Digital Consulting and
Software Partners Private
Limited**

At-Flat no.10, Ganapati Towers,
Bomikhal, Bhubaneswar,
Dist. Khordha, PIN-751010,
Odisha

(Appellant)

Vs.

**ITO, Ward 1(1),
Bhubaneswar
Odisha**

(Respondent)

PAN No. AAECD2526M

Assessee by : Shri Pradyumna Kumar Sahoo,
AR

Revenue by : Shri Nishanth Rao B, DR

Date of hearing: 17.07.2025

Date of pronouncement: 17.07.2025

ORDER

PER PENCH:

These are appeals filed by the assessee against the orders of the Id. CIT (A), National Faceless Appeal Centre, Delhi vide order dated 30.07.2024 & 08.08.2024 for A.Y. 2015-16.

02. Shri Pradyumna Kumar Sahoo represented on behalf of the assessee and Shri Nishanth Rao B, represented on behalf of the Revenue.
03. The Id. AR submitted that the assessee filed under VSVS Scheme, the form no.4 has also been attached. Consequently, we are dismissing the appeal as withdrawn with a liberty to the assessee to get the appeal



revived by filing necessary miscellaneous application if the assessee is not successful in the VSVS-24, for any reason, whatsoever.

04. In the result, both the appeals of the assessee are dismissed as withdrawn.

Order pronounced in the open court on 17.07.2025.

Sd/-
(RAJESH KUMAR)
(ACCOUNTANT MEMBER)

Sd/-
(GEORGE MATHAN)
(JUDICIAL MEMBER)

Kolkata, Dated: 17.07.2025

Sudip Sarkar, Sr.PS

Copy of the Order forwarded to:

1. The Appellant
2. The Respondent
3. CIT
4. DR, ITAT,
5. Guard file.

BY ORDER,

True Copy//

Sr. Private Secretary/ Asst. Registrar
Income Tax Appellate Tribunal, Cuttack